

**THE HIGH COURT OF MANIPUR  
AT IMPHAL**

**O R D E R**

*Imphal, the 19<sup>th</sup> February, 2022*

No. HCM/MJS/T-1/92-Estt./: On the recommendation of the High Court of Manipur and subsequent promotion of 1 (one) MJS Grade – III officer to MJS Grade – II, vide order No. 4/4/92-Judl/L(Pt.) dated 18.02.2022 of the Commissioner (Law), Government of Manipur, the High Court of Manipur is pleased to order transfer and posting of the following Manipur Judicial Service Grade – II officers :

Sl. No.	Name of the MJS Officer	Present Posting with present In Charge	New Posting	In Charge/Additional Charge
1.	Ms. Monalisa Maibam	CJM-cum-Civil Judge, (Sr. Divn.), Bishnupur		JMFC-cum-Civil Judge (Jr. Divn.), Bishnupur
2.	Ms. Sharda Yengkhom	Secretary, DLSA, Bishnupur		Principal Magistrate, JJB, Bishnupur
3.	Ms. Margaret Niangsiamkim	Principal Magistrate, JJB, Bishnupur with JMFC-cum-Civil Judge (Jr. Divn.), Bishnupur	Secretary, DLSA, Senapati	

Ms. Monalisa Maibam, CJM-cum-Civil Judge, (Sr. Divn.), Bishnupur shall hold additional charge of JMFC-cum-Civil Judge (Jr. Divn.), Bishnupur. She may take charge from Ms. Margaret Niangsiamkim, Principal Magistrate, JJB, Bishnupur.

Ms. Sharda Yengkhom, Secretary, DLSA, Bishnupur shall also hold additional charge of Principal Magistrate, JJB, Bishnupur. She may take charge from Ms. Margaret Niangsiamkim.

On being promoted to MJS Grade – II, Ms. Margaret Niangsiamkim, Principal Magistrate, JJB, Bishnupur with additional charge of Civil Judge (Jr. Divn.), JMFC, Bishnupur is transferred and posted as Secretary, DLSA, Senapati.

Ms. Margaret Niangsiamkim is directed to join her new place of posting and take charge from Smt. Ashem Tarunakumari Devi after handing over the charge of Principal Magistrate, JJB, Bishnupur to Ms. Sharda Yengkhom and charge of JMFC-cum-Civil Judge (Jr. Divn.), Bishnupur to Ms. Monalisa Maibam.

Ms. Margaret Niangsiamkim should be the first mover.

By Order etc.,

**Sd/-**

**(GOLMEI GAIPHULSHILLU)**  
REGISTRAR GENERAL  
HIGH COURT OF MANIPUR

*1/29/2/2022*

Endt. : HCM/MJS/T-1/92-Estt./ 2581-2601 Imphal, the 19<sup>th</sup> February, 2022

Copy to :

1. The Accountant General (A&E), Manipur, Imphal.
2. The Commissioner (Law), Government of Manipur.
3. The Director, Social Welfare, Government of Manipur.
4. All the District & Sessions Judge/Presiding Officers/Addl. District & Sessions Judges.
5. The Member Secretary, MASLSA.
6. The Registrar (Judl)/Registrar (Vigilance)/(Admn. PM & P), High Court of Manipur.
7. The Director, Management Information System (MIS), Govt. of Manipur.
8. The Joint Director, Manipur Judicial Academy.
9. The Joint Registrar (Judl. & Bench)/(Admn. PM & P), High Court of Manipur.
10. All the Chief Judicial Magistrates/Civil Judges (Sr. Divn.).
11. All the Deputy Registrars, High Court of Manipur.
12. Persons concerned.
13. The System Analyst, High Court of Manipur for uploading the same on official website of this Registry.
14. The Principal Secretary to Hon'ble The Chief Justice, High Court of Manipur
15. The P.S. to Hon'ble Mr. Justice L.S. Jamir, High Court of Manipur.
16. The P.S. to Hon'ble Mr. Justice M.V. Muralidaran, High Court of Manipur.
17. The P.S. to Hon'ble Mr. Justice A. Bimol Singh, High Court of Manipur.
18. The P.S. to Director, Manipur Judicial Academy.
19. The P.S. to Registrar General, High Court of Manipur.
20. The Superintendent (Estt. - II), High Court of Manipur.
21. The Guard File/ Notice Board/ Concerned File.

  
**REGISTRAR GENERAL  
HIGH COURT OF MANIPUR**